

PRINCIPAL BENCH

ITEM No. 04
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd.

.... Applicant/petitioner

v.

Sunar Jewels Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 04.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Manoj Garg, RP

ORDER

List this application for hearing on **04.09.2020**.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)